

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 19

IA 2246/2024 (NEW IA) in C.P. (IB)/998(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.05.2024**

NAME OF THE PARTIES: **SMALL INDUSTRIES DEVELOPMENT
BANK OF INDIA VS GREEN INDIA
BUILDING SYSTEMS &
SERVICESPRIVATE LIMITED**

Section 7 of the Insolvency and Bankruptcy Code, 2016 & Application
under any other provisions- IBC

ORDER

IA 2246/2024 (NEW IA) in C.P. (IB)/998(MB)2023

- 1) Ms. Komal Lulla, Ld. Counsel for the Applicant, is present.
- 2) The present Interlocutory Application has been filed by the Applicant, M/s Small Industries Development Bank of India for placing on record Report certifying Constitution of Committee of Creditors.

- 3) The above said Report filed by the Applicant is taken on record. No order is called for. The Interlocutory Application bearing IA No. 2246 of 2024, is disposed of as Allowed.
- 4) Registry shall list the main Company Petition on Board on the date when other connected Applications arising out of the present Company Petition are listed on Board.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare